

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3561
ANSWERED ON:18.03.2015
INCREASE IN GRANTS UNDER IHSDP
Sonker Smt. Neelam

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the details of States where Integrated Housing and Slum Development Programme (IHSDP) has been implemented;
- (b) whether a grant of Rs. 1.81 lakh was sanctioned under this scheme for housing to urban poors living below poverty line;
- (c) whether the sanctioned amount is sufficient to build adequate housing facility for grantees; and
- (d) if not, whether the Government proposes to enhance this amount to Rs. 3 lakh and if so, the time by which it is likely to be done?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO)

- (a) Integrated Housing and Slum Development Programme (IHSDP) has been implemented in all States/UTs except Delhi, Goa and Lakshadweep till 31.03.2012. Mission period has been extended till 31.03.2015, only to complete projects sanctioned till 31.03.2012.
- (b) & (c) Ceiling cost for Dwelling Unit (DU) under IHSDP was Rs. 1.00 lakh for the purpose of determining Central share. Central assistance was 80% of ceiling cost and for special category and hilly states central share was 90%. For special category and hilly States, 12.5% additional per unit cost with proportional Central Share was approved. States/UTs/ULBs had the freedom to fix higher unit cost and to meet the additional cost on its own.
- (d) No Madam. The extended period of JNNURM Mission for completing ongoing projects is ending on 31st March 2015.